Central Administrative Tribunal Principal Bench

OA No.4455/2015

New Delhi, this the 13th day of March, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

Sandeep Singh Dogra, Aged 39 years, Designation: Then Reservation Executive, Office Address: 21-B, Telegraph Lanae, Kusturba Gandhi Marg, New Delhi, S/o Shri Dalip Singh, R/o 27/40, Pandara Park, New Delhi-110003.

...Applicant

(By Advocate : Shri T.D. Yadav)

Versus

- Deputy Resident Commissioner, Chandigarh UT Guest House,
 21-B, Telegraph Lane, Kusturba Gandhi Marg, New Delhi-110001.
- 2. Managing Director, Chandigarh Industrial and Tourism Development Corporation, SCO 121-122, Sector 17-B, Union Territory of Chandigarh-160017.
- 3. Advisor to the Administrator, Chandigarh Administration, UT Secretariat, Sector-9D, Union Territory Chandigarh.

...Respondents

(By Advocate : Shri Gaurav M. Libraham)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for applicant seeks to withdraw the OA with liberty to approach appropriate

forum for redressal of his grievances. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid. No costs.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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